# F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.04.2019

## ORDER NO. 106 of 2019

Hon'ble President is pleased to modify the roster order no. **81** of 2019 for CESTAT, Bangalore for the period from 13/05/2019 to 17/05/2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg,	From 13/05/2019 to	Customs, Excise and
Member (Judicial) and Hon'ble Sh. P. Anjani	17/05/2019	Service Tax Division Bench matters.
Kumar, Member (Technical)		,

### Note:

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <a href="www.cestatnew.gov.in">www.cestatnew.gov.in</a> in the link "Daily orders".

By order,

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar

# F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.04.2019

## ORDER NO. 107 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. **8Q**/2019 for **CESTAT**, **Chandigarh** for the period from **20.05.2019** to **24.05.2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical)	24.05.2019	Customs, Excise and Service Tax Division Bench matters.

### Note:

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <a href="www.cestatnew.gov.in">www.cestatnew.gov.in</a> in the link "Daily orders".

By order,

(Bineesh Kumar K. S.)

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